

F. N o. RCD- 15001/6/2021-/Regulatory-FSSAI (E-1475)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 05th April, 2022

Subject: Declaration with respect to Veg or Non-Veg logo for source of ingredient including additives on the food label-Reg.

Reference is drawn to FSSAI Order of even No. dated 22.12.2021 vide which it was inter alia stated that ***the declaration regarding Non-Veg or veg food is mandatory irrespective of the percentage of any ingredient in the food.***

2. In continuation to above, it is further clarified that the obligation upon the Food Business Operators (FBOs) to make disclosure with regard to the article of food being vegetarian or non-vegetarian as stipulated under Clause 2.2.2 (4) of FSS (Packaging & Labelling) Regulations, 2011 is independent of, and not subject to the provisions of Sub-Clause 2.2.2 (2) (d) of the said Regulations. The exemption in the Sub-clause 2.2.2 (2) (d) is only with regard to declaring the sub-components of compound ingredients in the list of ingredients which are less than 5%.

3. Consequently, the FBO shall have to declare the Non-Vegetarian logo in case any individual constituent ingredient of the compound ingredient is of non-vegetarian in origin, irrespective of the percentage of compound ingredient of the food.

4. In view of above, the Commissioners of Food Safety of all States/UTs and all the Regional Directors of FSSAI are directed to ensure strict enforcement of the Clause 2.2.2 (4) of FSS (Packaging & Labelling) Regulations, 2011 in accordance with the above clarification and sensitize all the manufacturing FBOs under your respective jurisdictions while giving wider publicity to the above clarification to make the public aware about the same.

5. This issues with the approval of the Competent Authority.

(Inoshi Sharma)
Executive Director(Regulatory Compliance)

To,

1. Commissioner of Food Safety of all States/UTs
2. Directors, all Regional Office of FSSAI
3. All Central Licensing Authorities
4. CITO – for uploading on the website.